

(d) if so, the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (d) Yes, Sir. A meeting was held by Union Home Minister on 11th June, 2010 at Ranchi with Governor, Jharkhand and senior officials of the State. The issues related to security, development and administration were *inter alia* discussed in the meeting. The issue of shortage of IAS officers and deputy collector was not discussed.

Eight points plan for naxal affected States

3081. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that an eight point plan has recently been approved by the Central Government for the naxal affected States;

(b) if so, the details thereof; and

(c) what is the action plan prepared thereunder?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) Government has not approved such plan. However, in a meeting of Chief Ministers of seven naxal affected states chaired by Prime Minister on 14th July, 2010, it was *inter-alia*, agreed to provide larger assistance to the LWE affected States on security and development fronts to deal with the menace of Left Wing Extremism.

FIR not lodged by Delhi Police in ordinary cases

3082. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that FIRs are not lodged by Delhi Police in ordinary cases;

(b) what is the general practice followed across the country; and

(c) what kind of cases are registered?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) No, Sir. It is not a fact. Delhi Police registers FIR in all the matters which are of cognizable nature as prescribed u/s 154 Cr. P.C.

(b) and (c) The Ministry of Home Affairs has issued an advisory dated 16.07.2010 to the State Governments/Union Territory Administrations, *inter-alia*, to give a proper receipt to every complainant and to ensure disposal of the complaint, normally, within two days by holding an on the spot enquiry in the village/ward concerned and wherever found appropriate to convert the complaint into a FIR.

Declining number of local terrorists in J&K

†3083. SHRI ANIL MADHAV DAVE:

SHRI SHREEGOPAL VYAS:

Will the Minister of HOME AFFAIRS be pleased to state:

†Original notice of the question was received in Hindi.